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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 50/BB/2020	For admission (Objections not filed)	Sec 9 of I&B code 2013	M/s Chryso India Pvt Ltd	Shreyas Hingmire for VIS Legis Law Practice	Sri Chowdeshwari Concrete India Pvt Ltd	Gnanesh H Kempanna

ADVOCATE FOR PETITIONER/s:

MR. SHREYAS HINGMIRE - Advocate

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Mr. Shreyas Hingmire, learned Counsel for the Petitioner and none appeared for the Respondent through Video Conference.

Even though notice is served none appeared for the Respondent.

Post the case on **17.02.2021**


MEMBER (T)


MEMBER (J)

Brunda
Verified

Officer